

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.114/(MAH)/2009

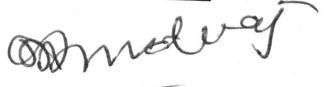
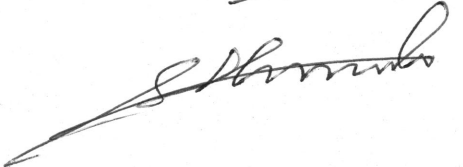
CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2017

NAME OF THE PARTIES: D. H. Narayansa
V/s.
M/s. Aries Agro Vet Associates Pvt. Ltd. & Ors.


SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	M. S. BHARDWAJ	Adv for R 1 & 3	
2)	S. G. Chokhale	Adv. for Petitioner	

COMMON ORDER

T.C.P. No. 114/397-398/CLB/MB/MAH/2009

T.C.P. No. 118/163/CLB/MB/MAH/2012

1. Ld. Counsel Mr. Navroze Sirvay, appeared for the Petitioner and Ld. Counsel Mr. M.S. Bhardwaj for Respondent are present. In respect of **Company Application No. 83/2016**, since it was served recently, therefore, time is sought for due reply. ✓ Time is granted. It is directed to file reply on or before 27.01.17. 16/1/17 re-fined 
2. The Petitions along with Application to be fixed for hearing on **16.02.2017**.

Dated: 13th January, 2017.

Sd/-
M. K. SHRAWAT
Member (Judicial)